

Sl. No.	State	Name of Organization	Amount sanctioned (Rs. in lakhs)
2.	Andhra Pradesh	Coastal Trawlers Ltd., Vishakhapatnam(*) Survana Aqua Farm and Exports Ltd., Hyderabad(') Sharat Sea Foods Ltd. Hyderabad(*) Suryachakra Sea Foods Ltd., Kakinada(') DCL Maritech Ltd., Hyderabad (*) Pennar Aqua Exports Ltd., Secunderabad(*)	13.81 25.00 25.00 20.52 25.00 25.00
3.	Gujarat	Kalyan Sa Foods Ltd., Kakinanda (*) Alsa Marine & Harvests Ltd. (*) Veraval Marines & Chemicals Ltd., Veraval(*) Hiravati Exports (P) Ltd., Porbander Cham Foods Ltd., Parbander (*)	5.00 25.00 (*)25.00 25.00
4.	Maharashtra	Viceroy Foods Ltd., Bombay (*)	15.47
5.	West Bengal	Alsa Marine & Harvests Ltd.(*)	20.00

(\*) Through MPEDA, Cochin.

#### **New Programmes for Employment of Rural Youths**

\*207. SHRI ONWARD L. NONGTUDU: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government are aware of the increasing number of unemployed youths in rural areas;

(b) if so, whether Government propose to introduce a new programme for regular employment in rural areas; and

(c) if so, the specific programmes in this regard?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU): (a) to (c) The estimates of unemployed youth (aged 15—29 years) are not available. The unemployment rates revealed by the different NSS rounds during 1972-73 to 1993-94 by sex in Rural/Urban areas are given in [see Appendix 179, Annexure

No. 29]. The unemployment rate shows decreasing trend in Rural Areas in usual as well as Current Weekly Status approach. In the Current Daily Status approach, the rate of unemployment has increased in case of rural male.

The employment strategy envisaged in the Plan is designed to create employment opportunities for specific groups like the educated, women and the rural unemployed. Due emphasis is also given to employment of women in various sectoral development activities. As a near-full employment situation is likely to be achieved over a period of time, the Eighth Plan also laid stress on expansion and streamlining of on-going special employment programme (JRY, IRDP and NRY) and introduction of new programmes with a view to providing employment and income generating opportunities to the unemployed, the underemployed and the poor. An element of employment guarantee for the rural poor was introduced by launching

the Employment Assistance Scheme (EAS) in October, 1993. Government have decided that the EAS will be universalised and extended to cover all blocks in the country in 1996-97 and 1997-98. A further boost to rural employment through rural industrialisation was sought through initiating a two million jobs scheme in the Khadi and Village Industry sector in October, 1994. The Prime Minister's Rozagar Yojana was launched earlier in October, 1993 to put in position an integrated Support Programme for promoting self-employment and entrepreneurship for the educated unemployed youth.

#### **New Power Projects in Maharashtra**

\*208. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state the details of new power projects in Maharashtra awaiting approval from Government till October, 1996 and by when these projects would be given a green signal?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENU-GOPALACHARI): As on 31.10.1996, the following two new project proposals in Maharashtra were under examination in Central Electricity Authority for accord of Techno Economic Clearance:

Project	Capacity (MW)
1. Chikaldhara Pumped Storage Scheme (Hydro)	2 x 200
2. Uran GTPP Expansion (Thermal)	400

These schemes could be taken up for clearance once necessary inputs/ clearances are tied up by the Project proponents.

#### **Ninth Self-Financing Housing Scheme, 1996**

\*209. DR. RANBIR SINGH:  
SHRI RAM NATH KOVIND:

Will the PRIME MINISTER be pleased to state:

(a) the number of valid and invalid applications received under the 9th Self Financing Housing Scheme, 1996;

(b) whether the draw of lot of valid applicants would be held by December, 1996;

(c) if so, the details thereof; and

(d) the amount collected by way of initial deposits under the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) to (c) The Delhi Development Authority has reported that a total of 66,577 applications have been received under the 9th Self-Financing Housing Scheme. The draw of lots is expected to be held in December, 1996 on completion of scrutiny of the applications.

(d) Rs. 332,88,50,000/-.

#### **Diversion of LPG Cylinders for Commercial Purposes**

\*210. SHRIMATI JAYANTI PATNAIK:  
SHRI GAYA SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Economic Times' dated the 1st November, 1996 under the caption "Illegal diversion of LPG on the rise;"

(b) if so, whether it is a fact that illegal diversion of LPG cylinders has been on the increase, with the connivance of dealers;